

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

CHENNAI BENCH

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 29.10.2021 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

02.00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, the Acting Chairperson, and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)No. 39/2021 IA No. 537/2021 & 538/2021	Union of India Represented by Regional Director, South East Region V Megacity (Bangalore) Developers and Builders Ltd & Anr WITH	Avinash Krishnan Ravi	Shardul Amarchand Mangaldas & Co. Caveator For R2
2.	Comp App (AT)(CH)No. 40/2021 IA No. 539/2021 & 540/2021	Union of India Represented by Regional Director, South East Region V Megacity (Bangalore) Developers and Builders Ltd & Anr WITH	Avinash Krishnan Ravi	Shardul Amarchand Mangaldas & Co. Caveator For R2
3.	Comp App (AT)(CH)No. 41/2021 IA No. 541/2021 & 542/2021	Union of India Represented by Regional Director, South East Region V Megacity (Bangalore) Developers and Builders Ltd & Anr	Avinash Krishnan Ravi	Shardul Amarchand Mangaldas & Co. Caveator For R2

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
4.	TA No. 74 & 75/2021 (Comp. APP(AT)(Ins)Nos. 594-595/2020)	G. Vinod Vs Venkataraman Jayagopal & Anr.	Sathish Pandey	Mr. Goutham Shivshankar – R1 Mr. Abhijit Atur – R2

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT)(CH)(Ins) No. 49/2021	Startree Retailors Pvt Ltd Vs Mr. Anil Kumar Birla	Shardul Amarchand Mangaldas	Vishnu Mohan R1 Atul Sharma R2 S. Karunamoorthy S.K.Mageshwaran Caveator for R3
6.	TA No. 12/2021 (Comp App (AT)(Ins) No. 421/2020)	Bulusu Bhanu Teja V Vance & Health Pharmaceuticals P Ltd & anr	Mullappudi Rambabu N. Eswara Rao Nanduri	Seshatalpa Sai Bandaru -R1 Tushar singh Parthasarathy Bose -R2

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For Assistance,

1. Dy.Registrar - PH No. : 044-2888 0500

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2. Court Officer - PH No. : 044-2888 0450

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By the order of Hon'ble Acting Chairperson

(Chennai Bench)